

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 160548/2019, 160550/2019, in SPECIAL LEAVE PETITION (CRIMINAL)
Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

IA No. 160548/2019 - CONDONATION OF DELAY IN FILING
IA No. 160550/2019 - EXEMPTION FROM FILING O.T.)

Date : 11-10-2022 These matters were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite due service, none appears on behalf of respondent no.
1.

Learned counsel for petitioner submits that he will file IA
for correcting father's name of respondent no. 2, during the course
of the day or tomorrow positively. He may file the same by
tomorrow.

List again on 20.10.2022.

S.P.S. LALER
Registrar

pm